



सत्यमेव जयते

FIFTIETH

ANNUAL REPORT

**ON THE
WORKING AND ADMINISTRATION
OF THE COMPANIES ACT, 1956
YEAR ENDED MARCH 31, 2006**

**MINISTRY OF COMPANY AFFAIRS
GOVERNMENT OF INDIA
NEW DELHI**

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The Report has been prepared in pursuance of Section 638 of the Companies Act, 1956, which lays down that the Central Government shall cause a general Annual Report on the Working and Administration of the Act to be prepared and laid before both Houses of Parliament within one year of the close of the year to which the Report relates. It covers the period from April 1, 2005 to March 31, 2006.

New Delhi

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